

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 994**  
ANSWERED ON 13<sup>TH</sup> DECEMBER, 2022

START UP OF FOOD PROCESSING INDUSTRIES

**994. SHRI SANJAY KAKA PATIL:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has any policy to facilitate or develop domestic food industries for local agricultural products like Mangoes in Konkan region, Grapes in Nashik & Sangli, Strawberries in Mahabaleshwar in Maharashtra and if so, the details thereof;
- (b) whether the Government provides funds or subsidies to develop start up of food processing industries for domestic agricultural products to increase economical strength of farmers; and
- (c) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI PRAHLAD SINGH PATEL)

(a): The Ministry of Food Processing Industries (MoFPI) is promoting/facilitating development of domestic food processing industries through its schemes, namely Pradhan Mantri Kisan Sampada Yojana (PMKSY), Pradhan Mantri Formalisation of Micro Food Processing Enterprises Scheme (PMFME) and Production Linked Incentive Scheme (PLIS).

Under Operation Greens scheme, which is a sub-scheme of PMKSY, Ratnagiri, Sindhudurg, & Raigad districts from Konkan region have been identified as eligible production cluster for Mangoes, while Nashik, Pune, & Sangli districts have been so identified for Grapes.

Ratnagiri and Sindhudurg districts from Konkan region have also been selected for Mangoes and Sangli for Grapes as One District One Product (ODOP) products under PMFME Scheme as well.

(b) & (c): Project proposals for setting up of food processing units are invited through Expression of Interest (EoI) under various sub-schemes of PMKSY from time to time and eligible entities including new entrepreneurs/start-ups can submit applications in response to the EoI as per respective schemes guidelines. Project proposals received against EOI are appraised and approved in terms of respective scheme guidelines and grants-in-aid is provided to the approved project @ 35-50% of eligible project cost subject to the maximum limit prescribed under respective scheme guidelines.

Credit linked Grant @ 35% up to the prescribed maximum limit is provided for creation of common infrastructure for ODOP products under PMFME Scheme. In addition, financial support is also provided for capital investment for micro-units and marketing & branding under this scheme.

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